

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 25th June, 2018

No.LJ (B).30/2008/Pt/263 – The Governor of Meghalaya is pleased to accept the resignation dated 08.06.2018 submitted by Shri Jan Unisakhiat G.Kyndiah, Notary, West Jaintia Hills District, Jowai with effect from 08.06.2018.



(W. Khyllap)

Secretary to the Govt. of Meghalaya,
Law Department.

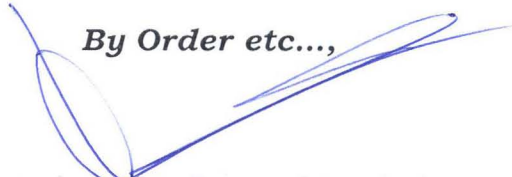
Memo.No.LJ (B).30/2008/Pt/263-A,

Dt. Shillong, the 25th June, 2018

Copy forwarded to : -

1. The Deputy Commissioner, West Jaintia Hills District, Jowai.
2. Director, Printing & Stationery, Meghalaya for favour of publication in the Meghalaya Gazette.
3. Shri Jan Unisakhiat G.Kyndiah, Dulong, Jowai, West Jaintia Hills District -793150.
4. The DEO (Date Entry Operator), Law (A) Department, for uploading the Notification in Law Department website.
5. Office copy.

By Order etc...,



Secretary to the Govt. of Meghalaya,
Law Department.
